

AN HON. MEMBER : What is the relevance between Governor and girls ?

SHRI JOACHIM ALVA : both had married foreign girls. Both were living in the same chummary in London. But for the opposition, Mr. Pillai would have been the Governor... (Interruptions) I want to know whether you have any system by which you can reject one... (Interruptions) I want to know whether there are any rules about this.

SHRI Y. B. CHAVAN : I think this question was about the recruitment of clerks. He referred to the recruitment of Governors. As far as Governors are concerned, I shall have to make certain research work. I cannot answer this question just now.

श्री नागेश्वर प्रसाद शाही : श्रीमन्, जैसा कि मालूम है कि सदन में भी देशी भाषा में प्रश्न पूछने वाला भी हैंडीकैप्ड होता है और मंत्री लोग जब प्रश्न नहीं समझते हैं तो सीधे कह देते हैं कि क्वेश्चन डज नाट एराइज्। (Interruptions)

श्री सभापति : आप सवाल करें तो सब समझ जायेंगे।

श्री नागेश्वर प्रसाद शाही : मैं इस बारे में पूछ रहा हूँ कि रिजर्व बैंक की परीक्षाएँ जो कि लिपिकों की भर्ती के लिए होती हैं वह केवल विदेशी भाषा में होती हैं और उस का फल यह होता है कि जो अभ्यर्थी विदेशी भाषा में तेज नहीं होते हैं और उस में अभ्यस्त नहीं होते हैं चाहे वह कितने ही तेज हों कितने ही त्रिलियेंट हों और सब चीजों में कितने ही अच्छे हों और अच्छी बुद्धि रखते हों, लेकिन विदेशी भाषा में अगर उनका ज्ञान कम है तो उनका सेलेक्शन नहीं हो पाता है..

श्री सीताराम केसरी : विदेशी भाषा से क्या मतलब, फ्रेंच, स्पेनिश..

श्री नागेश्वर प्रसाद शाही : जो भाषा इस सदन में चलती है।

श्री सभापति : आप प्रश्न पूछिये।

श्री नागेश्वर प्रसाद शाही : तो मैं जानना चाहता हूँ कि सभी लोगों को न्याय और समान सुविधा प्रदान करने के लिए मंत्री महोदय इस पर विचार करेंगे कि रिजर्व बैंक की नौकरियों में

चयन के लिए परीक्षाओं की भाषा भारतीय भाषायें हों ?

SHRI Y. B. CHAVAN: In principle, I have no objection to what the hon. Member has said. Ultimately we will have to do that but in practice it will take some time. We have started the same thing in the case of examinations of the U. P. S. C. —that I can say from my experience when I was in the Home Ministry. But as far as this particular examination is concerned, I do not think we have made any beginning. In principle, we have no objection to it.

श्री नागेश्वर प्रसाद शाही : श्रीमन्, एक दूसरी बात कहता हूँ।

श्री सभापति : दूसरा सवाल नहीं।

श्री नागेश्वर प्रसाद शाही : एक बात कहना चाहता हूँ।

श्री सभापति : आप कृपा करियें।
No question, please.

श्री नागेश्वर प्रसाद शाही : मैं सिर्फ यह कहना चाहता हूँ कि...

श्री सभापति : कोई लेक्चर नहीं हो रहा है।
No, please. That will not be recorded.

श्री नवल किशोर : मैं बित्त मंत्री जी से यह जानना चाहता हूँ कि यह रिजर्व बैंक के जो क्लर्क हैं और जो उस के कर्मचारी हैं उन के चयन करने के कोई नियम क्या आप के पास हैं ?

श्री य० ब० चव्हाण : नियम तो हैं, लेकिन अभी वह मेरे पास नहीं हैं।

बेतन आयोग का प्रतिवेदन शीघ्र प्रस्तुत
किये जाने के लिए केन्द्रीय सरकारी
कर्मचारियों द्वारा धरना

*469. श्री सूरज प्रसाद :

श्री सनत कुमार राहा :

क्या बित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार के कर्मचारियों ने 5 मई, 1972 को

†The question was actually asked on the floor of the House by Shri Sanat Kumar Raha.

प्रधान मंत्री के निवास स्थान के सामने और वेतन आयोग के कार्यालय के सामने भी तृतीय वेतन आयोग का प्रतिवेदन शीघ्र प्रस्तुत तथा लागू किये जाने की मांग को लेकर घरना दिया था और प्रदर्शन किया था; और

(ख) क्या यह भी सच है कि प्रधान मंत्री ने यूनियन के नेताओं को तृतीय वेतन आयोग के प्रतिवेदन को शीघ्र लागू किये जाने का आश्वासन दिया था और यदि हाँ, तो उनकी मांगों का और उन्हें दिये गये आश्वासनों का ठीक ठीक स्वरूप क्या है ?

**DHARNA BY CENTRAL GOVERNMENT
EMPLOYEES FOR EARLY SUBMISSION OF PAY
COMMISSION'S REPORT**

*469. SHRI SURAJ PRASAD :
SHRI SANAT KUMAR RAHA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Central Government employees staged a dharna and demonstrated outside the residence of the Prime Minister on 5th May, 1972 and also outside the office of the Pay Commission demanding early submission and implementation of the Report of the Third Pay Commission; and

(b) whether it is also a fact that the Prime Minister had assured the Union leaders in regard to the early implementation of the Report of the Third Pay Commission; and if so, the precise nature of their demands and the assurances given to them ?]

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI K.R.GANESH): (a) Yes; Sir.

(b) No; Sir. The Prime Minister was out of town on that day. There was, therefore, no occasion to give any assurance to the Union Leaders.

‡[राजस्व तथा व्यय मंत्री (श्री के० आर० गणेश) : (क) जी हाँ ।

(ख) जी नहीं, । उस दिन प्रधान मंत्री नगर से बाहर गई हुई थीं । इसलिये संघ के नेताओं को किसी प्रकार का आश्वासन देने का प्रश्न नहीं उठता ।]

†[] English translation.

‡[] Hindi translation.

SHRI SANAT KUMAR RAHA : Sir, I would like to know when the Government expects to receive this report and whether the Government would not take much time to implement the recommendation after receipt of the report.

SHRI K. R. GANESH: Sir, the Pay Commission has indicated that they are trying their best to complete the report as early as possible but they are unable to give any firm date. Regarding the next question that the hon. Member has asked, I may mention that the Government will give expeditious consideration to the report when it is received.

SHRI SANAT KUMAR RAHA : Sir, my second question is : What was the nature of demand of the Central Government employees who made dharna ?

SHRI K. R. GANESH : At the time of the dharna and the demonstration the employees demanded that the Pay Commission should complete its report as early as possible.

श्री ओउम् प्रकाश त्यागी : अध्यक्ष महोदय, पे कमीशन की रिपोर्ट आयी हुई है और अभी मंत्री ने बताया कि उस के संबंध में स्टडी चल रही है । उस की रिपोर्ट आते ही उस के इंप्लीमेंट करने पर विचार किया जायगा । तो मैं यह जानना चाहता हूँ कि क्या उस स्टडी टीम को जो रिपोर्ट देनी है उस के लिए कोई टाइम फिक्स किया गया है कि इस समय तक आप अपनी रिपोर्ट दे दें ताकि गवर्नमेंट उस पे कमीशन की रिपोर्ट को इंप्लीमेंट कर सके ?

SHRI K. R. GANESH : The Pay Commission is a very high-powered body consisting of very eminent persons. It has got a very huge task and a complex problem, It is not possible and it is not desirable for the Government to ask the Pay Commission to have a particular date.

SHRI BHUPESH GUPTA : It is true that the Pay Commission is a very high-powered body with very eminent persons on it. So also is, I believe, the Finance Ministry a high-powered body with all these eminent persons sitting there. May I know in this connection whether in view of the public policy the Government has invited the attention of the Pay Commission to the necessity of expediting the matter in this connection ?

be tackled ? The hon. Minister said that on the date of the demonstration the Prime Minister was out of town but I believe the Minister of Finance was not in the Andamans nor in Satara. I should like to know whether the Minister of Finance cared to find out from the demonstrators as to what exactly they wanted in order that the Finance Ministry could take certain steps.

SHRI K. R. GANESH : What was your first quest-on ? The second question I have got.

SHRI BHUPESH GUPTA : The only thing I have asked is whether you have considered the advisability of taking up the matter with the Pay Commission that the whole thing should be expedited in the interest of public policy in which the Government is interested.

SHRI K. R. GANESH : I have already answered many times in this House and the other House that the anxiety that has been expressed by the employees has been communicated to the Pay Commission. This matter was already raised in the Joint Staff Committee where it was discussed and the opinions expressed by the employees organisations there have also been communicated to the Pay Commission.

As far as the second part of the question is concerned, the dharna was not at my house or at the Finance Minister's house but at the Prime Minister's house. As I said, the main point as far as the dharna was concerned,—that the Pay Commission should submit its Report by June of this year—I have already informed that the Pay Commission has said that it will not be possible for it to give a firm date.

SHRI VEERENDRA PATIL : May I know whether the State Chief Ministers and Finance Ministers have repeatedly been representing to the Government of India to take them also into confidence before taking a decision with regard to increase of Pay scales and D. A. of the Central employees ? If so, may I know whether the Government of India proposes to take the State Chief ministers into confidence before taking a decision on the Pay Commission's Report ?

SHRI K. R. GANESH : The Pay Commission itself is going to consult the State Governments and discuss with them.

IMPROVEMENT OF TOURIST FACILITIES IN BIHAR

*470. SHRI DHARAM CHAND JAIN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the steps proposed to be taken by the Central Government for improving tourist facilities in Bihar ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : The Fourth Plan contains a provision of Rs. 20 lakhs for the development of Bodhgaya-Rajgir-Nalanda complex, out of which Rs 13 lakhs have been released for the acquisition of 22 acres of land around the Mahabodhi Temple at Bodhgaya for laying a park. Construction of cafeterias at Rajgir and Nalanda, and a tourist service centre at Bodhgaya are also proposed. In addition it is proposed to construct a Tourist Reception Centre (Motel) at Patna at an estimated cost of Rs. 17 lakhs.

SHRI DHARAM CHAND JAIN : May I know whether there is any proposal to have hotels at Patna, Ranchi, Jamshedpur and to develop the one at Netrahat ?

DR. (SHRIMATI) SAROJINI MAHISHI : As I have already answered there is a Reception Centre—it is in the form of a motel—which is going to come up in Patna. It may cost about Rs. 17 lakhs. In Netrahat also there is a low-income rest house but in addition to that there may be some expansion within this Plan.

SHRI DHARAM CHAND JAIN : What about Jamshedpur ?

DR. (SHRIMATI) SAROJINI MAHISHI : There is no proposal for Jamshedpur at present.

श्री सीताराम केसरी : मैं मंत्री महोदया से यह जानना चाहूँगा कि बोधगया बुद्धिस्ट दृष्टिकोण से एक महत्वपूर्ण स्थान सारी दुनिया में रखता है और मेरा खयाल है कि फारेन एक्सचेंज भी अधिक से अधिक वहाँ टुरिस्टों के जरिए से हम कमा सकते हैं। दूसरी बात यह कि साऊथ ईस्ट एशिया के देशों से हमारा संबंध बहुत मधुर बन सकता है अगर हम उसके विकास की तरफ ध्यान दें। जैसा कि मंत्री महोदय ने कहा, 13 लाख रु० खर्च होने जा रहा है। मैं समझता हूँ बोधगया का जो स्थान है, उस दृष्टिकोण से 13 लाख रु० कुछ भी नहीं है...